

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UN-STARRED QUESTION NO. 611**

**ANSWERED ON MONDAY, 06 FEBRUARY 2023**

**LOCAL GOVERNMENT INSTITUTIONS**

**QUESTION**

**611. SHRI K. NAVASKANI:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Government concurs with the view that corporations can work as an evidence-based voice for decentralised community action under the umbrella of local government institutions;**
- (b) if so, the details of the steps that are proposed to be taken by the Government in this regard; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation; Minister of State (Independent Charge) of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs.**

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार); योजना मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार) और कारपोरेट मामलों के मंत्रालय में राज्य मंत्री।

**(Rao Inderjit Singh)**

राव इंद्रजीत सिंह

**(a) to (c): No view has been formed by the Government on this matter.**